## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 186/16	TP 75/17	Hearing	433(e)	Rishiroop Ltd. Vs Falcon Tyres Ltd

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

8551967994

Petitionel.

Counsel for petitioner is present. Ms. Amrutha Varshini M.C., of M/s. JSM Law Partners, appearing for Falcon Tyres/respondent is present. She undertakes to file vakalat for Falcon Tyres/respondent and she reported that her senior will appear in this case.

For filing vakalat and hearing, list it on 11.08.2017.

MEMBER (J)

MEMBER (T)

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For filing vakalat and hearing, list it on 11.08.2017.

MEMBER (J)

MEMBER (T)

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 42/17 in CP(IB) No. 14 / BB/ 2017	3#3	Hearing	Rule-4 of I&B	Edelwiss Assets Reconstruction Co. Ltd., Vs Falcon Tyres Ltd.

SI. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Me. VIKRAM TRIVEDI

Falcon Tyres old.

Ms. Amguttera Varshini M.C.

For JSM Law Partners

CLIFTON D' ROZAKIO

For Manthan Law

SIGNATURE

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Counsel for petitioner is present. We have heard the counsel for petitioner about the maintainability of this petition. IA 42/17 is taken up today. We have heard the counsel for petitioner in IA 42/17. He is also directed to file written arguments. Ms. Amrutha Varshini M.C., of M/s. JSM Law Partners, appearing for Falcon Tyres/respondent is present. She requested time to file vakalat for Falcon Tyres/respondent and she reported that her senior will appear in this case who is unable to attend the Tribunal today...

For hearing, list it on 11.08.2017.

MEMBER (J)

MEMBER (T)